

**ITC (HS), 2017  
SCHEDULE 1 – IMPORT POLICY**

Section XI

Chapter-51

**CHAPTER 51**

**WOOL, FINE OR COARSE ANIMAL HAIR; HORSEHAIR YARN AND  
WOVEN FABRIC**

**NOTE:**

Throughout this Schedule:

- (a) “Wool” means the natural fibre grown by sheep or lambs;
- (b) “Fine animal hair” means the hair of alpaca, ilama, vicuna, camel (including dromedary), yak, Angora, Tibetan, Kashmir or similar goats (but not common goats), rabbit (including Angora rabbit), hare, beaver, nutria or musk-rat;
- (c) “Coarse animal hair” means the hair of animals not mentioned above, excluding brush-making hair and bristles (heading 0502) and horsehair (heading 0511).

<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
<b>5101</b>	<b>WOOL, NOT CARDED OR COMBED:</b>		
	<i>Greasy, including fleece-washed wool:</i>		
5101 11 00	Shorn wool	Free	
5101 19 00	Other	Free	
	<i>Degreased, not carbonised:</i>		
5101 21 00	Shorn wool	Free	
5101 29 00	Other	Free	
5101 30 00	Carbonised	Free	
<b>5102</b>	<b>FINE OR COARSE ANIMAL HAIR, NOT CARDED OR COMBED</b>		
	<i>Fine animal hair:</i>		
<b>5102 11</b>	<i>Of Kashmir (cashmere) goats:</i>		
5102 11 10	Marine Angora	Free	
5102 11 90	Other	Free	
<b>5102 19</b>	<i>Other:</i>		
5102 19 10	Marine Angora	Free	
5102 19 90	Other	Free	
<b>5102 20</b>	<i>Coarse animal hair:</i>		

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5102 20 10	Goat hair (other than Angora)	Free	
5102 20 90	Other (excluding pig & boar bristles)	Free	
<b>5103</b>	<b>WASTE OF WOOL OR OF FINE OR COARSE ANIMAL HAIR, INCLUDING YARN WASTE BUT EXCLUDING GARNETTED STOCK</b>		
<b>5103 10</b>	<b><i>Noils of wool or of fine animal hair:</i></b>		
5103 10 10	Noils of wool	Free	
5103 10 90	Other	Free	
<b>5103 20</b>	<b><i>Other waste of wool or of fine animal hair:</i></b>		
5103 20 10	Waste of sheep's and lamb's wool	Free	
5103 20 20	Yarn waste	Free	
5103 20 90	Other	Free	
5103 30 00	Waste of coarse animal hair	Free	
<b>5104</b>	<b>GARNETTED STOCK OF WOOL OR OF FINE OR COARSE ANIMAL HAIR</b>		
<b>5104 00</b>	<b><i>Garnetted stock of wool or of fine or coarse animal hair:</i></b>		
5104 00 10	Shoddy wool	Free	
5104 00 90	Other	Free	
<b>5105</b>	<b>WOOL AND FINE OR COARSE ANIMAL HAIR, CARDED OR COMBED (INCLUDING COMBED WOOL IN FRAGMENTS)</b>		
5105 10 00	Carded wool	Free	
	<b><i>Wool tops and other combed wool:</i></b>		
5105 21 00	Combed wool in fragments	Free	
<b>5105 29</b>	<b><i>Other:</i></b>		
5105 29 10	Wool tops	Free	
5105 29 90	Other	Free	
	<b><i>Fine animal hair, carded or combed:</i></b>		
5105 31 00	Of Kashmir (cashmere) goats	Free	

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5105 39 00	Other	Free	
5105 40 00	Coarse animal hair, carded or combed	Free	
<b>5106</b>	<b>YARN OF CARDED WOOL, NOT PUT UP FOR RETAIL SALE</b>		
<b>5106 10</b>	<b><i>Containing 85% or more by weight of wool:</i></b>	Free	
5106 10 10	Shoddy woollen yarn	Free	
5106 10 20	Mungo woollen yarn	Free	
5106 10 90	Other	Free	
<b>5106 20</b>	<b><i>Containing less than 85% by weight of wool:</i></b>		
5106 20 10	Shoddy woollen yarn	Free	
5106 20 20	Mungo woollen yarn	Free	
5106 20 90	Other	Free	
<b>5107</b>	<b>YARN OF COMBED WOOL, NOT PUT UP FOR RETAIL SALE</b>		
<b>5107 10</b>	<b><i>Containing 85% or more by weight of wool:</i></b>		
5107 10 10	Worsted hosiery yarn	Free	
5107 10 20	Worsted knitted yarn	Free	
5107 10 30	Worsted weaving yarn	Free	
5107 10 40	Woollen carpet yarn	Free	
5107 10 90	Other	Free	
<b>5107 20</b>	<b><i>Containing less than 85% by weight of wool:</i></b>		
5107 20 10	Worsted hosiery yarn	Free	
5107 20 20	Worsted knitted yarn	Free	
5107 20 30	Worsted weaving yarn	Free	
5107 20 40	Woollen carpet yarn	Free	
5107 20 90	Other	Free	
<b>5108</b>	<b>YARN OF FINE ANIMAL HAIR (CARDED OR COMBED), NOT PUT UP FOR RETAIL SALE</b>		
5108 10 00	Carded	Free	
5108 20 00	Combed	Free	
<b>5109</b>	<b>YARN OF WOOL OR FINE ANIMAL HAIR, PUT UP FOR RETAIL SALE</b>		
<b>5109 10</b>	<b><i>Containing 85% or more by weight of wool or</i></b>		

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	<i>of fine animal hair:</i>		
5109 10 10	Wool	Free	
5109 10 90	Other	Free	
5109 90 00	Other	Free	
<b>5110</b>	<b>YARN OF COARSE ANIMAL HAIR OR OF HORSE HAIR (INCLUDING GIMPED HORSEHAIR YARN), WHETHER OR NOT PUT UP FOR RETAIL SALE</b>		
<b>5110 00</b>	<i>Yarn of coarse animal hair or of horse-hair (including gimped horsehair yarn), whether or not put up for retail sale:</i>		
5110 00 10	Put up for retail sale	Free	
5110 00 20	Other	Free	
<b>5111</b>	<b>WOVEN FABRICS OF CARDED WOOL OR OF CARDED FINE ANIMAL HAIR</b>		
	<i>Containing 85% or more by weight of wool or of fine animal hair:</i>		
<b>5111 11</b>	<i>Of a weight not exceeding 300 g/m<sup>2</sup>:</i>		
5111 11 10	Unbleached	Free	
5111 11 20	Bleached	Free	
5111 11 30	Dyed	Free	
5111 11 40	Printed	Free	
5111 11 90	Other	Free	
<b>5111 19</b>	<i>Other:</i>		
5111 19 10	Unbleached	Free	
5111 19 20	Bleached	Free	
5111 19 30	Dyed	Free	
5111 19 40	Printed	Free	
5111 19 90	Other	Free	
<b>5111 20</b>	<i>Other, mixed mainly or solely with man-made filaments:</i>		
5111 20 10	Unbleached	Free	
5111 20 20	Bleached	Free	
5111 20 30	Dyed	Free	
5111 20 40	Printed	Free	
5111 20 90	Other	Free	

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<b>5111 30</b>	<b><i>Other, mixed mainly or solely with man-made staple fibres:</i></b>		
5111 30 10	Unbleached	Free	
5111 30 20	Bleached	Free	
5111 30 30	Dyed	Free	
5111 30 40	Printed	Free	
5111 30 90	Other	Free	
<b>5111 90</b>	<b><i>Other:</i></b>		
5111 90 10	Unbleached	Free	
5111 90 20	Bleached	Free	
5111 90 30	Dyed	Free	
5111 90 40	Printed	Free	
5111 90 90	Other	Free	
<b>5112</b>	<b>WOVEN FABRICS OF COMBED WOOL OR OF COMBED FINE ANIMAL HAIR</b>		
	<b><i>Containing 85% or more by weight of wool or of fine animal hair:</i></b>		
<b>5112 11</b>	<b><i>Of a weight not exceeding 200 g/m<sup>2</sup>:</i></b>		
5112 11 10	Unbleached	Free	
5112 11 20	Bleached	Free	
5112 11 30	Dyed	Free	
5112 11 40	Printed	Free	
5112 11 90	Other	Free	
<b>5112 19</b>	<b><i>Other:</i></b>		
5112 19 10	Unbleached	Free	
5112 19 20	Bleached	Free	
5112 19 30	Dyed	Free	
5112 19 40	Printed	Free	
5112 19 90	Other	Free	
<b>5112 20</b>	<b><i>Other, mixed mainly or solely with man-made filaments:</i></b>		
5112 20 10	Unbleached	Free	
5112 20 20	Bleached	Free	
5112 20 30	Dyed	Free	
5112 20 40	Printed	Free	
5112 20 90	Other	Free	

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<b>5112 30</b>	<b><i>Other, mixed mainly or solely with man-made staple fibres:</i></b>		
5112 30 10	Unbleached	Free	
5112 30 20	Bleached	Free	
5112 30 30	Dyed	Free	
5112 30 40	Printed	Free	
5112 30 90	Other	Free	
<b>5112 90</b>	<b><i>Other:</i></b>		
5112 90 10	Unbleached	Free	
5112 90 20	Bleached	Free	
5112 90 30	Dyed	Free	
5112 90 40	Printed	Free	
5112 90 50	of Handloom	free	
5112 90 90	Other	Free	
<b>5113</b>	<b>WOVEN FABRICS OF COARSE ANIMAL HAIR OR OF HORSE HAIR</b>		
<b>5113 00</b>	<b><i>Woven fabrics of coarse animal hair or of horse hair:</i></b>		
5113 00 10	Unbleached	Free	
5113 00 20	Bleached	Free	
5113 00 30	Dyed	Free	
5113 00 40	Printed	Free	
5113 00 90	Other	Free	